

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata.**

ORDER SHEET



COURT NO. : 1

08.01.2021

C.P.C/350/65/2020

O.A./350/1068/2019

SUBHRA JYOTI CHOUDHURY

-V/S-

MR S SRINIVAS PRASAD & ORS



ITEM NO:73

FOR APPLICANTS(S) Adv. :

Mr. B.Chatterjee

FOR RESPONDENTS(S) Adv.:

Mr. R.Halder

Notes of The Registry	Order of The Tribunal
	<p>Since an O.A. has been preferred by the petitioner against the speaking order, the C.P. has become infructuous.</p> <p>Accordingly, the C.P. is dropped.</p> <div style="display: flex; justify-content: space-around;"><div style="text-align: center;"> (TARUN SHRIDHAR) MEMBER(A)</div><div style="text-align: center;"> (BIDISHA BANERJEE) MEMBER (J)</div></div> <p style="text-align: left;">RK</p>